

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

19(ND)/2012

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

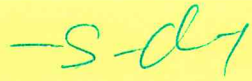
NAME OF THE COMPANY: M/s. Satish Chanderan V/s. M/s. The Haryana Woolen General Mill Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

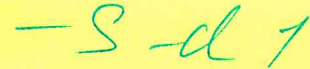
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Pratyush Shrivastava & Mr. Shekho Gupta, Advocates		
	For the Respondent:	Mr. Raj Kumar Yadav, CS for R-7		

ORDER

Be listed before the Special Bench on 9th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)